## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(CAA)/140/230/HDB/2017		
NAME OF THE COMPANY	MN Bio Technology Private Limited		
NAME OF THE PETITIONER(S)			
	MN Science & Technology Park Pvt. Ltd &		
NAME OF THE RESPONDENT(S)			
	MN Bio Technology Private Limited		
UNDER SECTION	230		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C.3HILPA represent; on behalf of B.APPA RAO	CGSC	98 48741808	dy

Heard Shri V.S. Raju, Learned Counsel for the Petitioner.

Post the case on 08.11.2017.

Member (T)

Member (J)

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